

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:711  
ANSWERED ON:25.02.2011  
TEXTILE WORKERS` REHABILITATION FUND SCHEME  
Sampath Shri Anirudhan

**Will the Minister of TEXTILES be pleased to state:**

- (a) the objectives of the Textile Workers` Rehabilitation Fund Scheme (TWRFS);
- (b) the number of mills identified or become eligible alongwith the number of workers rehabilitated/benefited and amount disbursed as relief under the scheme during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has any proposal to establish any committee for monitoring the said scheme;
- (d) if so, the details thereof; and
- (e) the measures taken by the Government to ensure the proper working of the said scheme?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SMT. PANABAACA LAKSHMI)

- (a): The objective of the Textile Workers' Rehabilitation Fund Scheme (TWRFS) is to provide interim relief to textile workers rendered unemployed as a consequence of permanent closure of textile units, The Textile Workers' Rehabilitation Fund Scheme (TWRFS) is in operation with effect from 15th September, 1986. Relief under the Scheme is available only for three years on a tapering basis.
- (b): The details are at Annexure.
- (c) & (d): No, Madam
- (e): Constant efforts were/are made by the Government to provide relief to displaced workers of closed textile mills expeditiously by organizing various Grievances Redressal Meetings, which are presided over the Textile Minister/Textile Commissioner/Joint Textile Commissioner etc. Such meetings have representatives from various State/Central Government Departments/Organisations/Labour Associations and from workers.